

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

Lok Sabha

Unstarred Question No. 1982

**TO BE ANSWERED ON FRIDAY, THE 02nd August
2024**

Advocates in Solicitor General Office

1982. Shri Charanjit Singh Channi:

Will the Minister of **LAW AND JUSTICE**

be pleased to state:

- (a) the number of Advocates in the office of the Solicitor General; and
- (b) the number of those belonging to the SC, ST and OBC separately?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF LAW AND JUSTICE; AND
MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS
(SHRI ARJUN RAM MEGHWAL)**

(a) & (b) : The Government of India does not engage/assign advocates/government panel counsels in the Office of Ld. Law Officers' of the India.